

**SHRI RAMCHANDRA VEER-
APPA:**

Will the Minister of FOOD be pleased to state:

(a) whether the Government have received proposals from State Governments, particularly from Haryana for setting up of new sugar mills during the current year;

(b) if so, the number of licences granted under the new guidelines for setting up of sugar mills during 1991-92 with locations thereof; State-wise;

(c) the number of proposals pending clearance with the Government and the reasons therefor; and

(d) when these pending proposals are likely to be cleared?

**THE MINISTER OF STATE OF THE
MINISTRY OF FOOD (SHRI TARUN
GOGOI):** (a) Yes, Sir.

(b) No Letter of Intent/Licence for setting up of a new sugar factory has been granted under the new licensing policy guidelines during the current sugar year (from October 1991) till date.

(c) and (d). As on 31.01.1992, 689 applications for setting up of new sugar factories are pending consideration with the Ministry of Food. Government has announced the revised licencing policy guidelines for the sugar year 1991-92 and 8th plan period (1992-93 to 1996-97) on 08.11.1991. All pending applications would now be considered as per these revised guidelines.

**Insurance Cover of Industries Handling
Hazardous substances**

**958. SHRI BJOY KRISHNA HAN-
DIQUE:** Will the Minister of ENVIRONMENT
AND FORESTS be pleased to state:

(a) whether the existing industries handling hazardous substances are bound to take adequate insurance cover under the Public Liability Insurance Act, 1991 by March 1992;

(b) whether the General Insurance Corporation (GIC) refuses to issue any insurance cover under the Act unless Government puts a limit on claims; and

(c) if so the remedial steps proposed to be taken in this regard?

**THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND FOR-
ESTS (SHRI KAMAL NATH):** (a) and (b).
Yes, Sir.

(c) The Public Liability Insurance (Amendment) Ordinance 1992 has been promulgated on 31.1.92 fixing the limits of insurance cover.

[Translation]

Sale of Flour gags through FPS

**959. SHRI B.L. SHARMA PREM:
SHRIPHOL CHAND VERMA:
DR. LAXMINARAYAN PAN-
DEYA:
SHRISURYA NARAIN YADAV:
SHRI JEEWAN SHARMA:**

Will the Minister of FOOD be pleased to state:

(a) whether the Government propose to stop supply of wheat to Fair Price Shops;

(b) if so, whether the Government propose to sell flour bags to consumers instead of wheat;

(c) if so, the date from which it is likely to be started and the reasons therefor;